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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**SPECIAL BENCH**

**CA (IB) No. 803/KB/2018  
C.P. (IB) No. 506/KB/2017**

**Present: Hon'ble Member (J), Shri Jinan K.R.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M**

Name of the Company		SREI Infrastructure Finance Limited -Vs- Resurgent Infratel Pvt.Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAUNAK MITRA, Adv. }  
2. NEHA SOMANI, Pr. Cs } Financial Creditor / SREI

**ORDER**

3. RAKESH AGARWAL }  
Ld. Counsel for the Financial Creditor appears. Ld. Liquidator also appears. CA (IB) No.803/KB/18 is filed for permitting the applicant to submit his claim to the Liquidator. The claim is to be submitted to the Liquidator. On receipt of the claim, the Liquidator has to either accept or reject the claim in accordance with the provisions of the Code. With this observations, this CA (IB) No.803/KB/2018 is disposed of.

*Somani*  
12/19/2018

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List the matter on 09.10.2018 for filing further progress report.

Sd

(Signature)  
Member(J)